

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/2003(Pt.)/8698/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the th 30th September 2022.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No. JHD/V/2022/5/4504, dtd. 28.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to **avail Civil vacation from 02.10.2022 to 18.10.2022 along with headquarter leave permission, from the evening of 01.10.2022 till the morning of 19.10.2022**, has been granted. The Addl. District & Sessions Judge, Hailakandi, in his absence the Civil Judge & Asstt. Sessions Judge, Hailakandi, in his absence the Chief Judicial Magistrate, Hailakandi, in her absence the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,

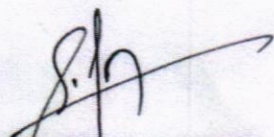
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/2003(Pt.)/8699-8700 /A, dated 30.09.2022

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)